GOVERNMENT OF INDIA MINISTRY OF MINES LOK SABHA UNSTARRED QUESTION NO. 2818 ANSWERED ON 03.08.2022

TAILING DAMS

2818. SHRI ABHISHEK BANERJEE:

Will the Minister of MINES be pleased to state:

(a) the details and the number of beneficiation plants, tailing ponds and tailing dams, State-wise;

(b) the number of tailing dam failures that occurred over the past ten years;

(c) whether timely analysis of the safety procedures of tailing dams are being done by the Government and if so, the details thereof;

(d) the details of the operating standards for tailing dam designs; and

(e) whether these standards have been updated in line with the global best practices; and

(f) if so, the details thereof and if not, the reasons therefor?

ANSWER

THE MINISTER OF MINES, COAL AND PARLIAMENTARY AFFAIRS (SHRI PRALHAD JOSHI)

(a): As per the records available with Indian Bureau of Mines, a subordinate office of Ministry of Mines, the State-wise information related to number of beneficiation plants, tailing ponds and tailing dams is as under:

S No	Name of the State	Number of	Number of tailing	Number of
		beneficiation plants	ponds	tailing dams
1	Andhra Pradesh	01	01	00
2	Chhattisgarh	05	02	00
3	Madhya Pradesh	14	12	02
4	Odisha	09	04	10
5	Rajasthan	07	00	07

(b): As per the information provided by the Directorate General of Mines Safety (DGMS) under Ministry of Labour and Employment, the information is NIL.

(c): The regulation and monitoring of tailing dams including its design and safety aspects is carried out by the DGMS under Ministry of Labour and Employment as per the Regulation 130 of the Metalliferous Mines Regulations, 1961.

(d) to (f): The operating standards and the design of the tailing dam are framed by the mine managements in consultation with the scientific agency / institution on site specific basis. The operating standards are updated by the Mining companies.
